

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**MUMBAI BENCH**

3)

**C.P. (IB)-2626(MB)/2018**

CORAM :

SHRI M. K. SHRAWAT

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **17.01.2019**.

NAME OF THE PARTIES :

**M/s Pride Lifters**

**V/s.**

**Piletech Infra Pvt LTD**

SECTION : 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

**ORDER**

1. By the order of the Bench, matter is adjourned to 25.03.2019.

Sd/-

**17.01.2019.**

**M. K. SHRAWAT,**

Sss=

**MEMBER (JUDICIAL)**